

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA
UNSTARRED QUESTION NO. 2871
TO BE ANSWERED ON MAY 11, 2016

NIGHT SHELTERS

No. 2871. SHRI JITENDRA CHAUDHURY:
SHRIMATI JAYSHREEBEN PATEL:

Will the Minister of HOUSING AND URBAN PROVERTY ALLEVIATION be pleased to state:

- a) the number of homeless people who have died on streets/ in open during the last three years;
- b) the number of night shelters all over the country;
- c) whether the Government has not enough night shelters for homeless people and if so, the reasons therefor; and
- d) the action taken by the Government in this regard?

ANSWER
THE MINISTER OF STATE IN
THE MINISTRY OF HOUSING & URBAN POVERTY
ALLEVIATION
(SHRI BABUL SUPRIYO)

(a): The data on the number of homeless people who have died on streets/ in open is not maintained in the Ministry of Housing & Urban Poverty Alleviation.

Contd/-

(b) to (d): It is the primary responsibility of the State Governments to provide shelter for the Urban Homeless people. In order to complement and supplement the efforts of the State/ UT Governments, the Ministry of Housing & Urban Poverty Alleviation is implementing a scheme namely 'Shelter for Urban Homeless (SUH)' as a component of Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM) for providing permanent shelters with basic facilities to urban homeless. The scheme is implemented through respective States/UTs. As per information received from the States/UTs, a total of 770 shelters have been sanctioned by States/UTs. The Ministry is constantly pursuing with the States/UTs for effective implementation of the scheme and timely completion of the projects.
